

out export possibilities will be considered by the Council in due course.

Bharat Sewak Samaj

2615. Shri Hem Raj: Will the Minister of Planning be pleased to state:

(a) whether any aid is proposed to be given to Bharat Sewak Samaj during the year 1958-59;

(b) if so, what is the amount; and

(c) the details of the various items for which it is to be given?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c). Like all other voluntary organisations in the country the Bharat Sewak Samaj can obtain financial assistance from Government for approved schemes of public cooperation. It is not possible to estimate in advance the financial aid that may be obtained by the Samaj during the year 1958-59.

Handicrafts in Orissa

2616. Shri Panigrahi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any scheme for setting up of a training-cum-production centre and a demonstration-cum-service centre for different handicrafts in Orissa has been approved by the Government of India for the Second Plan period; and

(b) if so, the details of the projected schemes?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) A scheme for a training-cum-production centre for handicrafts in Orissa has been sanctioned during the year 1957-58 and this is under implementation. No scheme for demonstration-cum-service centres has been received.

(b) Brief details of the scheme are as follows:—

Name of Scheme	Amount	Sanctioned	Remarks
Scheme for development of Batik works (textile printing) at Puri.	Grant Rs. 6,700	Loan	The scheme envisages introduction of new designs and colour schemes with a view to taking up large scale production. Four trainees are being trained.

व्यापार प्रायुक्त

२६१७. श्री पद्म देव : क्या वाजिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि इस समय विदेशों में स्थित प्रत्येक भारतीय व्यापार प्रायुक्त के कार्यालय में कितने कर्मचारी कार्य कर रहे हैं ?

वाजिज्य तथा उद्योग मंत्री (श्री लाल बहादुर शास्त्री) : एक विवरण लोक सभा के पटल पर रखा जाता है, जिसमें यह बताया गया है कि इस समय विदेशों में स्थित प्रत्येक भारतीय व्यापार प्रायुक्त के कार्यालय में कितने कर्मचारी काम कर रहे हैं। [देखिये परिशिष्ट ७, अनुसूच्य संख्या १३६]

Ambar Charkhas

2618. Shri Jimachandran: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Ambar Charkhas distributed in the country (State-wise) during 1957-58 and the quantity of yarn produced;

(b) whether any new handlooms were set up to make Ambar cloth;

(c) if so, how many; and

(d) whether the whole Ambar Charkha programme is being worked by the Cooperative Societies only?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a). A statement is laid on the Table

of Lok Sabha [See Appendix VII, Annexure No. 137]

(b) and (c). The number of new handlooms set up for weaving cloth from Ambar yarn is not available as the arrangement for weaving was made by a number of institutions with existing handloom cooperative societies. It is however known that by the end of December, 1957, 8,000 new weavers had been recruited for weaving from Ambar yarn.

(d) No, Sir. The programme is also being implemented through registered institutions which are certified by the Khadi and Village Industries Commission.

Khadi and Village Industries in Orissa

2619. Shri K. C. Jena: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any steps have been taken to improve the Khadi and Village Industries in the State of Orissa; and

(b) if so, what are the steps taken so far?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a). Yes, Sir.

(b) The Government of India acting through the Khadi and Village Industries Commission, and the State Government have adopted various measures for the development of khadi and other village industries in the Orissa State. These measures mainly concern production and marketing and the training of personnel. The State Government have constituted a statutory Khadi and Village Industries Board which is responsible for the development of these industries in that State. As elsewhere in the country, these industries are assisted financially and otherwise in several ways, the more important of which are as follows:—

(I) Khadi (including Ambar):

(i) Grant of interest-free loans and subsidy to production centres.

(ii) Subsidised supply of charkhas to spinners.

(iii) Grant of subsidy to spinners who spin for their own use (Vastraswalambis).

(iv) Payment of a rebate to consumers on the retail sale of khadi.

(v) Training programmes for spinners, instructors and technicians (mistries).

(vi) Financial assistance for the establishment of emporia.

(vii) Holding of spinning competitions, exhibitions etc.

(II) Village industries:

(i) Training programmes to introduce better methods of production, improved implements etc.

(ii) Subsidised supply of equipment etc.

(iii) Setting up of model centres.

(iv) Payment of production and sale subsidies to reduce the price differential between the products of the organised sector and the cottage sector.

(v) Grant of loans on easy terms.

The Central Government have provided financial assistance for the development of khadi and village industries to the State of Orissa between 1953-54 and 1957-58 totalling Rs. 32,28,179 in grants and Rs. 38,22,570 in loans, either directly to the State Government or to the various agencies operating in the State.

Dogri Programme

2620. Shri Hem Raj: Will the Minister of Information and Broadcasting be pleased to state:

(a) the arrangements made for the relay of Dogri programme from the All India Radio, New Delhi and other stations in the country; and